

web site Centre, TFC

**OFFICE OF THE ADDITIONAL CHIEF METROPOLITAN MAGISTRATE-01:
SAKET COURT COMPLEX : NEW DELHI**

MODIFIED DUTY ROASTER FOR THE MONTH OF SEPTEMBER- 2010

In partial modification of Duty Roaster for the month of September- 2010, it is directed that Ms. Purva Sareen, MM, Saket Court Complex New Delhi, shall work as Duty M.M. on 27th & 28th September 2010, in place of Ms. Priya Mahindra, MM & Ms. Pooja Talwar, MM New Delhi respectively and Sh. Rajinder Singh, MM shall work as Duty M.M on 29.09.10 & 30.09.2010 in place of Ms. Pooja Talwar, MM Saket, New Delhi

Rest of the conditions shall remain unchanged.

Dated : 24-09-2010

(NAVEEN ARORA)

Addl. Chief Metropolitan Magistrate-01,
Saket New Delhi

No. 422-438 /2010/Saket/ACMM-01/New Delhi

Dated 24/9/10

1. Copy forwarded for information and necessary action :
2. The Registrar, Hon'ble High Court of Delhi, New Delhi.
3. (Through Ld. District & Sessions Judge, Delhi).
4. The Ld. District & Sessions, Tis Hazari, Patiala House, K.K.D., Rohini & Dwarka Courts.
5. The Ld. C.M.M., Delhi.
6. The Ld. ACMM, K.K.D., Rohini & Dwarka Courts.
7. District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
8. The Concerned M.M.s.
9. The Chief Prosecutor, New Delhi, South Distt & South-East Distt.
10. The D.C.P.s, South Distt. & South-East Distt.
11. The Secretary, S.D.B.A.
12. The Dealing Clerk – Leave Section, Saket Court Complex, New Delhi.
13. The Incharge, Cash Branch, Saket Court Complex, New Delhi.
14. The Care Taker, Saket Court Complex, New Delhi.
15. The Notice Board.
16. Facilitation Centre, Saket Court Complex
17. Office File

Dated : 24-09-2010

(NAVEEN ARORA)

Addl. Chief Metropolitan Magistrate-01,
Saket New Delhi